

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 5TH AUGUST, 2019 AT 02.00 P.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. PRESENTATION OF SUPPLEMENTARY ESTIMATES (FIRST INSTALMENT) FOR THE YEAR 2019-2020 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.

- (i) THE FINANCE MINISTER to present the Supplementary Estimates (First Instalment) 2019-2020.
- (ii) THE CHAIRPERSON, ESTIMATES COMMITTEE to present the Report of the Committee on Estimates on the Supplementary Estimates (First Instalment) 2019-2020.

III. SUPPLEMENTARY ESTIMATES (FIRST INSTALMENT) 2019-20.

1. Discussion on the Estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 1	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹1,45,18,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>1-Vidhan Sabha.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 1-3
Demand No. 2	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹2,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>2-Governor and Council of Ministers.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 4-5
Demand No. 3	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹62,84,70,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>3-General Administration.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 6-11
Demand No. 4	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹9,45,49,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>4-Revenue.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 12-13

Demand No.5	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹24,81,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>5-Excise and Taxation.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 14-15
Demand No.6	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹14,43,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>6-Finance.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 16-17
Demand No.7	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹65,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>7-Planning and Statistics.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 18-19
Demand No.8	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹27,45,00,000/-</u> for revenue expenditure and <u>₹459,76,47,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>8-Building and Roads.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 20-24
Demand No.9	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹378,12,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>9-Education.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 25-27
Demand No.10	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹105,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>10-Technical Education.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 28-29
Demand No.11	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹24,07,00,000/-</u> for revenue expenditure and <u>₹20,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>11-Sports & Youth Welfare.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 30-34

Demand No.12	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹95,71,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>12-Art and Culture.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 35-36
Demand No.13	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹467,81,00,000/-</u> for revenue expenditure and <u>₹220,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>13-Health.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 37-40
Demand No.14	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹500,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>14-Urban Development.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 41-42
Demand No.15	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹1438,34,84,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>15-Local Government.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 43-48
Demand No.16	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹4,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>16-Labour.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 49-50
Demand No.17	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹110,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>17-Employment.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 51-52

Demand No. 18	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹140,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>18- Industrial Training</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 53-54
Demand No.19	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹5,02,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>19-Welfare of SCs and BCs.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 55-57
Demand No.20	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹21,41,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>20-Social Security and Welfare.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 58-61
Demand No.21	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹70,50,00,000/-</u> for revenue expenditure and <u>₹1,66,80,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>21-Women and Child Development.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 62-66
Demand No.22	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹56,55,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>22-Welfare of Ex-Servicemen.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 67-71
Demand No.23	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹1,50,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>23-Food and Supplies</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 72-73

Demand No.24	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹50,00,000/-</u> for revenue expenditure <u>₹260,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>24-Irrigation.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 74-76
Demand No.25	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹40,85,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>25-Industries.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 77-79
Demand No.26	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹4,75,10,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>26-Mines & Geology.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 80-82
Demand No.27	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹335,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>27-Agriculture.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 83-86
Demand No.29	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹1,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>29-Fisheries.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 87-88
Demand No.30	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹6,53,96,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>30-Forest and Wild Life.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 89-90

Demand No.32	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹383,14,00,000/-</u> for revenue expenditure and be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>32-Rural and Community Development.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 91-93
Demand No.34	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹50,00,00,000/-</u> for revenue expenditure and <u>₹255,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>34-Transport.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 94-96
Demand No.35	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹15,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>35-Tourism.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 97-98
Demand No.36	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹100,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>36-Home.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 99-100
Demand No.37	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹129,40,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>37-Elections.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 101-102
Demand No.38	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹16,06,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>38-Public Health and Water Supply.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 103-104

Demand No.39	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹75,00,00,000/-</u> for revenue expenditure and <u>₹30,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>39-Information and Publicity.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 105-107
Demand No.40	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹1500,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>40-Energy & Power</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 108-109
Demand No.41	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹4,20,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>41-Electronics & IT.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 110-111
Demand No.42	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹40,22,61,375/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>42-Administration of Justice.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 112-113
Demand No.43	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹3,00,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>43-Prisons.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 114-115
Demand No.45	A Minister	A Minister to move that a supplementary sum not exceeding <u>₹275,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2020 in respect of Demand No. <u>45-Loans and Advances by State Government.</u>	Supplementary Estimates 2019-2020 (First Instalment) Pages 116-118